

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:5267
ANSWERED ON:26.04.2013
AMENDMENT IN FOOD SAFETY AND STANDARD ACT
Sivasami Shri C.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is considering to amend the Food Safety and Standard Act, 2006 for the benefit of small traders;
- (b) if so, the details thereof; and
- (c) the time by which it is likely to be amended?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI ABU HASEM KHAN CHOUDHURY)

- (a) to (c): No such proposal is under consideration by the Food Safety and Standards Authority of India (FSSAI).